

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**RAJYA SABHA
STARRED QUESTION NO. 158**

TO BE ANSWERED ON DECEMBER 18, 2023

RESTORATION OF WATER BODIES UNDER AMRUT SCHEME

NO.158. SHRI BINOY VISWAM:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of water-bodies identified for restoration and rejuvenation under the AMRUT Scheme, State-wise details with criteria;
- (b) the number of completion certificates issued for water bodies under the scheme since its launch, amount sanctioned and amount utilised, State-wise details thereof;
- (c) the percentage of total amount of the scheme which has been utilised in beautification;
- (d) whether Government has identified cost overruns in implementation of the scheme, if so, the details thereof and the reasons for the same; and
- (e) the reasons for delay in meeting targets under the scheme and the plans Government has made for timely implementation?

**ANSWER
THE MINISTER OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

- (a) to (e): A statement is laid on the table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF THE RAJYA SABHA STARRED QUESTION NO. *158 DUE FOR ANSWER IN THE RAJYA SABHA ON 18 DECEMBER 2023 REGARDING “RESTORATION OF WATER BODIES UNDER AMRUT SCHEME”:

(a) to (b): Water & Urban Planning are State/Urban Local Body (ULB) subjects. Ministry of Housing and Urban Affairs (MoHUA) plays a supportive role through schematic intervention and advisories.

Under AMRUT, 11 water bodies were identified for rejuvenation in 09 projects worth ₹71.19 crore, of which, as reported by the States, 03 water bodies have been completed. Under AMRUT, States/ Union Territories (UTs) are empowered to select, appraise, propose as per their priority and implement projects after the approval from Apex Committee of Ministry of Housing & Urban Affairs (MoHUA) within the broad framework of AMRUT Mission.

Criteria of selection of project varies from State to State as per local conditions and priority. State-wise list of water bodies projects under AMRUT along with its current status & criteria of selection, as reported by states is attached as ANNEXURE.

(c): As reported by the States, out of ₹71.19 crore project cost for rejuvenation of 11 water bodies, the amount earmarked for beautification is ₹14.395 crore, details of which are at ANNEXURE.

(d): No cost overrun has been reported by the States/ UTs. However, any escalation in project cost has to be borne by the concerned State.

(e): The projects taken-up under AMRUT are large infrastructure projects with long gestation period and take significant time for completion. Against approved State Annual Action Plan (SAAP) size of ₹77,640 crore, so far States/ UTs have grounded 5,902 projects worth ₹82,904 crore, including 5,148 completed projects worth ₹42,658 crore. Further, overall works worth around ₹75,002 crore have been physically completed and expenditure of ₹67,655 crore has been incurred.

Implementation of certain AMRUT projects have got delayed due to various reasons, such as land disputes, natural calamities, delay in obtaining clearances / permissions from other departments and lockdown imposed due to COVID-19 pandemic etc. AMRUT Mission has been extended till March 2024 by the Government and all ongoing projects will be funded till this date with Central Assistance.

AMRUT guidelines have specific provisions for formation of State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department also exists to provide technical support to the SHPSC in monitoring and supervising the scheme at the State level.

An Apex Committee constituted under the ambit of Mission guidelines reviews, monitors & supervises the AMRUT Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ Union Territories (UTs), dedicated Independent Review and Monitoring Agencies (IRMAs) have been setup in all the Mission States/ UTs. Funds are released to the States/ UTs upon satisfactory compliance of IRMA reports. Also, in order to fast-track the implementation of AMRUT, the progress is periodically reviewed & monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ UTs & their ULBs. There is a dedicated AMRUT IT portal for tracking the progress and monitoring of projects provided by the States/ UTs. National Mission Directorate is also providing hand holding support to the States/ UTs and ULBs from time to time to resolve issues and eliminate bottlenecks for timely completion of projects.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) and (c) OF STARRED QUESTION NO. * 158 REGARDING “RESTORATION OF WATER BODIES UNDER AMRUT SCHEME” DUE FOR ANSWER IN THE RAJYA SABHA ON 18 DECEMBER, 2023.

STATE-WISE LIST OF WATER BODIES PROJECTS UNDER AMRUT

S. No.	Name of State	Name of City	Project Title	Number of Water Body	Criteria for identification of water body	Completed (Yes/ No)	Amount sanctioned (in ₹ crore)	Amount utilised (in ₹ crore)	Components considered under beautification	Amount earmarked in beautification (in ₹ crore)
1	Bihar	Gaya	Beautification/Rejuvenation of SingraAsthan Sarovar (Area 0.05 acre)	01	Heritage Town	No	1.62	1.3	Pedestarian, Light of three sides of singrasthan, rennovation of stair case of pond.	1.3
2	Delhi	MCD	Rejuvenation of Shahdara Jheel (Area: 30 acre)	01	Poor conditions of Jheel & surrounding areas	Yes	14.17	14.17	Moat area, viewing desk, walkways, amphitheatre etc.	5.27
3	Karnataka	Ranibennur	Rejuvenation of GangajalaDoddakere Lake (Area: 259 acre)	01	Rejuvenation of Gangajal Lake and water supply improvements in Ranebennur Town, Haveri Dist. Karnataka State	Yes	29.83	28.05	NA	NA
4	Kerala	Guruvayur	Rejuvenation Of Ponds - KOTTAPPADY PALLICHIRA, AYYAPPAN KULAM AND MICHABHOOMIKULAM (Area: 1.86 acre)	03	By conducting Water Quality Assessment, Hydrological Assessment, Analysing Surrounding Land Use and Drainage Patterns water supply, and stabilizing water table	No	3.41	0.58	Foot path, fencing, Electrification	0.2
5	Kerala	Guruvayur	Rejuvenation of Ponds Phase II- Tharakan Lasar Kulam (Area: 0.23 acre)	01	By conducting Water Quality Assessment, Hydrological Assessment, Analysing Surrounding Land Use and Drainage Patterns water supply, and stabilizing water table	Yes	0.5	0.5	Foot path, fencing, Electrification	0.085

S. No.	Name of State	Name of City	Project Title	Number of Water Body	Criteria for identification of water body	Completed (Yes/ No)	Amount sanctioned (in ₹ crore)	Amount utilised (in ₹ crore)	Components considered under beautification	Amount earmarked in beautification (in ₹ crore)
6	Kerala	Guruvayur	Rejuvenation of Ponds Phase II- Thacharaparambil Kulam (Area: 0.17 acre)	01	By conducting Water Quality Assessment, Hydrological Assessment, Analysing Surrounding Land Use and Drainage Patterns water supply, and stabilizing water table	No	0.5	0.17	Foot path, fencing, Electrification	0.05
7	Kerala	Guruvayur	Rejuvenation of Ponds Phase IV- Brahmakulam (Area: 0.18 acre)	01	By conducting Water Quality Assessment, Hydrological Assessment, Analysing Surrounding Land Use and Drainage Patterns water supply, and stabilizing water table	No	0.5	0.38	Foot path, fencing, Electrification	0.11
8	Kerala	Guruvayur	Rejuvenation of Ponds – Vettath (Area: 0.15 acre)	01	By conducting Water Quality Assessment, Hydrological Assessment, Analysing Surrounding Land Use and Drainage Patterns water supply, and stabilizing water table	No	0.5	0	Foot path, fencing, Electrification, Entrance gate	0.01
9	Uttar Pradesh	Lucknow	Construction of Park, Virndhavan Scheme near Habhautmau Jheel, Lucknow (Area: 37.07 acre)	01	NA	No	20.16	0.794	Horticulture, Landscaping & pathways	7.37
Total				11			71.19	45.944		14.395

Note: Total area is 328.70 acre.